

Name of the Corporate Debtor	Rajesh Business and Leisure Hotels Private Limited	Date of commencement of CIRP	20th April 2022	List of creditors as on:	11th Feb 2026
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List of Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)

SI No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	ICICI Bank Ltd	04/05/2022	4,69,20,423.20	4,69,20,423.20	Financial Debt	-	-	No	0.76%	-	-	-	-	-
2	Rajesh Hospitality Pvt. Ltd.	18/05/2022	33,04,47,786	33,04,47,786	Financial Debt	-	-	Yes	-	-	-	-	-	-
3	Rajesh Lifespaces Pvt. Ltd.	18/05/2022	83,46,12,903	65,84,21,121	Financial Debt	-	-	Yes	-	-	-	17,61,91,782	-	-
4	Rajesh Investments	18/05/2022	7,19,34,872	7,19,34,872	Financial Debt	-	-	Yes	-	-	-	-	-	-
5	Mr Rajesh Raghavji Patel	18/05/2022	2,91,60,47,283	2,91,60,47,283	Financial Debt	-	-	Yes	-	-	-	-	-	-
6	Mr Harish Raghavji Patel	18/05/2022	1,40,68,52,602	1,40,68,52,602	Financial Debt	-	-	Yes	-	-	-	-	-	-
7	Mr Priyal Kantilal Patel	18/05/2022	1,16,06,40,909	1,16,06,40,909	Financial Debt	-	-	Yes	-	-	-	-	-	-
			6,76,74,56,778	6,59,12,64,996					0.76%			17,61,91,782		

Notes

- 1) The list of Unsecured Financial Creditors is as per claims received in Form C till 11th Feb 2026
- 2) The status of claim has been communicated to the respective Unsecured Financial Creditors
- 3) Review of the claim forms submitted by the respective financial Creditor has resulted in rejection of part of their claim.
- 3) The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.